

(iii) organisation of mass plant protection campaigns in rain-fed tracts; and

(iv) foliar application of urea.

(b) No, Sir.

(c) Does not wise.]

C.P.I.(M) PERSONS KILLED

812. SHRI ASANKASEKHAR SAN YAL : Will the Minister of HOME AFFAIRS be pleased to state the number of persons belonging to CPKM or the sympathisers of CPKM killed or injured during the period from March, 1970 to date?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : Up-to-date information is being collected and will be laid on the Table of the House.

RELEASE OF WATER FROM D.V.C.

813. SHRI S VSANKASEKHAR SAN YAL : Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the release of water from DVC was responsible for the flood havoc in some areas of West Bengal;

(b) what steps are being taken for preventing recurrence of such flood disaster in future consequent upon such release of water from D.V.C.; and

(c) whether it is a fact that such release of water becomes unavoidable since a situation arises when non-release of water threatens part of Bihar territories and that choice lies between taking risk either with a part of West Bengal or with a part of Bihar?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD) : (a) and (b) No, Sir. The damages in the lower Gomadar Valley of West Bengal were mainly caused by the heavy local rains and the drainage congestion in the area. A scheme to improve the drainage in the area is already under the consideration of the State Government.

(c) The releases from the DVC storage reservoirs are regulated keeping the overall interests of the lower valley and the safety of the dams.

RAISING OF ADDITIONAL RESOURCES IN INDUSTRIAL FRONT

814. SHRI THILLAI VILLAI : Will the PRIME MINISTER be pleased to state:

(a) whether all the States are making progress in raising additional resources

in industrial front for the annual plan for 1970-71; and

(b) if so, the details thereof?

THE PRIME MINISTER AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) and (b) A statement giving the State-wise Plan outlay for 1970-71 approved by the Planning Commission for industry and mineral schemes is laid on the Table of the House. The Planning Commission have started discussions on the Annual Plan 1971-72 of States. In these discussions, the progress likely to be achieved during 1970-71 will also be reviewed. Only after these discussions are over, will it be possible to know whether the outlay approved by the Planning Commission for States industry and minerals schemes for 1970-71 will be fully spent or not.

STATEMENT

State-wise Plan Outlay for 1970-71 approved by the Planning Commission for industry

and Mineral Schemes

(Rs. lakhs)

State	Large and Medium Industries	Mineral Development	Village and Small Industries	Total
Andhra Pradesh	222	11	95	328
Assam	244	16	119	379
Bihar	161	63	98	322
Gujarat	200	80	54	334
Haryana	21	2	67	90
Jammu & Kashmir	90	45	70	205
Kerala	227	1	161	389
Madhya Pradesh	109	20	66	195
Maharashtra	249	10	117	376
Mysore	100	5	69	174
Nagaland	155	6	15	176
Orissa	250	110	44	404
Punjab	89	2	134	225
Rajasthan	70	70	13	153
Tamil Nadu	250	10	286	546
Uttar Pradesh	450	15	257	722
West Bengal	135	2	122	259
TOTAL	3022	468	1787	5277